

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru, dated:
18.09.2020

NOTIFICATION

Due to unavoidable circumstances, the sitting arrangement made vide this office Notification bearing ADM No.294/2020 dated 10.09.2020, in respect of Shri J. V. Vijayananda, IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru, on 18.09.2020 stands cancelled and Shri Mohan Badagandi, VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru is placed in charge of the court of IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru and also of the court of II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

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1. To the concerned courts.
2. Public Prosecutors.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Associations through concerned court.
5. Web-hosting.
6. Notice Board, for information.